

State vs. Isfan Lustin Georgel
FIR No. 391/20
PS shakarpur


07.11.2020

Fresh application for releasing the personal search articles received, through email.

Present : Ld. APP for the State.

None for applicant.

IO/ SHO PS concerned to file reply on 09.11.2020.


(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/07.11.2020

State vs. Suraj
FIR No. 148/19
PS Shakarpur

07.11.2020

Fresh application for calling status report from jail superintendent received through email.

Present : Ld. APP for the State.

None for applicant.

Let report be called from jail superintendent concerned for
10.11.2020.


(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/07.11.2020

State vs. Ankit Singh
FIR No. 025221/20
PS Krishna Nagar


07.11.2020

Fresh application for urgent listing of the regular bail application.

Present : Ld. APP for the State.

None for applicant.

IO/ SHO PS concerned to file reply on 09.11.2020.



(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/07.11.2020

Shammi Shad vs. Manu Giri @ Manu Goswami

07.11.2020

Present : None for applicant

Relist on 11.11.2020.


(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/07.11.2020

State vs. Manish Raut
PS PIA
FIR No. 0317/20
U/s 379/328/411 IPC


07.11.2020

Fresh application for grant of bail u/s 437 Cr.PC to the accused, received through email.

Present : Ld. APP for the State.

None for applicant.

IO/SHO PS concerned to file reply on 09.11.2020.


(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/07.11.2020

State vs. Drugeg Toma Valentin
PS Shakarpur
FIR No. 0391/20
U/s 379/511/34 IPC


07.11.2020

Fresh application for releasing the personal search articles , received through email.

Present : Ld. APP for the State.

None for applicant.

IO/SHO PS concerned to file reply on 09.11.2020.


(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/07.11.2020

**State vs. Niranjan
PS Shakarpur
FIR No. 374/20**


07.11.2020

**Fresh application for issuance of direction to IO/
concerned officer for supply of chargesheet to the applicant/ his
counsel received through email.**

Present : Ld. APP for the State.

None for applicant.

Put up with file on date fixed ie. 09.11.2020.


(Aakanksha Vyas)
MM-05 (East) KKD Court
Delhi/07.11.2020